

going from Haldwani to Cochin on June 29, 1995 causing crash to 65 coaches/compartments;

(b) if so, the amount of loss incurred to Railways due to this accident;

(c) the main causes of the accident and the action taken against the guilty; and

(d) the precautionary measures proposed to be taken to avoid such accidents?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) 58 CRT wagons loaded with foodgrains derailed between Haldwani and Lalkuan stations on Izzatnagar Division of North Eastern Railway on 29.6.95.

(b) The Railway suffered a loss of Rs. 29,80,000/- in this accident.

(c) The accident occurred due to over speed and failure of Driver to control the train on a down gradient. The train was also running with more than permitted load for the section. The driver and Guard were held responsible for the accident and were placed under suspension. Disciplinary action has been initiated against them.

(d) The following steps have been taken to prevent derailments :-

1. Nearly 17,000 drivers with less than 10 years of service have been specially screened during the last one year and were given out-of-course crash training accordingly.
2. Nearly 60,000 staff attended safety camps and refresher courses during the last one year.
3. The training of staff has been given new thrust with better training facilities.
4. Measures have been taken to ensure strict adherence to load limitations on graded sections.
5. Drivers are given breath-analyser tests to check if they have consumed alcoholic drinks before start of duty. Special surprise checks are also done.
6. The track structure has been strengthened. The rails have been converted into long welded rail panels by welding in lieu of fish plates. About half of the total track which covers almost all the important Main Lines has been laid on concrete sleepers elastic fastenings.
7. The condition of rolling stock has been improved. Four wheeler wagons are being replaced with better bogie air-brake stock.
8. The frequency of inspections and surprise checks has been increased. More safety drives have been launched.

OBC Reservation in Residency Scheme

*148 SHRI DEVENDRA PRASAD YADAV : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is no reservation for OBCs in temporary medical post-graduation residency scheme;

(b) if so, the reasons therefor;

(c) the percentage of OBCs in medical teaching institutions like AIIMS, JIPMER & PGI; and

(d) the measures taken to fill up the remaining posts of OBCs in AIIMS, JIPMER & PGI?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) to (d) The Government of India orders relate to reservation of 27% of the vacancies in civil posts and services to be filled through direct recruitment to OBCs. These orders do not cover reservation for admission in educational and professional institutions as clarified by the Deptt. of Personnel & Training.

Sainik Schools

*149 DR. (SHRIMATI) K.S. SOUNDARAM: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to transfer Sainik Schools to the Ministry of Human Resource Development; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) and (b) A proposal has been made for transfer of administrative and management control of Sainik Schools including the staff (Civilians) along with the posts they occupy, to the Ministry of Human Resource Development. The proposal is currently under examination by the Ministry of Human Resource Development.

[*Translation*]

Public Sector Undertakings

*150 SHRI NITISH KUMAR :

SHRI BRISHIN PATEL :

Will the Minister of INDUSTRY be pleased to state:

(a) the total number of industrial units under Public Sector at the end of 1994-95;

(b) the number of such industries incurring losses during the year and the total amount of loss;

(c) whether there has been an increase in the number of industrial units running into losses as well as the amount of loss during the year 1994-95 as compared to the year 1993-94;

(d) if so, the details thereof; and

(e) the number of Public Sector Industrial units declared sick during the years 1992-93, 1993-94 and 1994-95 separately?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM) : (a) to (e): As on 31.3.94, for which period complete information is available, there were 166 industrial manufacturing units under Central Public Sector. Out of these, 89 industrial units incurred loss of Rs. 4346.68 crores. During the year 1992-93, 81 industrial units incurred loss of Rs. 3307.70 crores. The names of Public Sector Industrial

Units which incurred loss during the year 1993-94 are given in the attached Statement. The number of sick public sector industrial units registered with BIFR during the calendar years 1992, 1993 & 1994 are 38, 7 & 8 respectively.

STATEMENT*Manufacturing Central PSEs Loss figures*

(Rs. in lakhs)

S.No.	PSE Name	Net Loss 1993-94
1.	Bengal Chemicals & Pharmaceuticals Ltd.	-1098
2.	Bengal Immunity Ltd.	-794
3.	Bharat Brakes and Valves Ltd.	-1828
4.	Bharat Gold Mines Ltd.	-3939
5.	Bharat Immunological and Biological Corp. Ltd.	-30
6.	Bharat Ophthalmic Glass Ltd.	-1261
7.	Bharat Process and Mechanical Engineers Ltd.	-1531
8.	Bharat Pumps and Compressors Ltd.	-820
9.	Birds Jute and Exports Ltd.	-242
10.	Braithwaite and Co. Ltd.	-7457
11.	British India Corp. Ltd.	-3252
12.	Brushware Ltd.	-11
13.	Burn Standard Company Ltd.	-10107
14.	Cawnpore Textiles Ltd.	-592
15.	Cement Corp. of India Ltd.	-14713
16.	Central Electronics Ltd.	-87
17.	Central Inland Water Transport Corp. Ltd.	-2559
18.	Coal India Ltd.	-3347
19.	Cochin Shipyard Ltd.	-198
20.	Cycle Corporation of India Ltd.	-3104
21.	Damodar Cement and Slag Ltd.	-1335
22.	Eastern Coalfields Ltd.	-7040
23.	Elgin Mills Company Ltd.	-3623
24.	Fertilizer Corp. of India Ltd.	-26887
25.	H.M.T. Ltd.	-11926
26.	Heavy Engineering Corp. Ltd.	-8050
27.	Hindustan Antibiotics Ltd.	-1268
28.	Hindustan Copper Ltd.	-6955
29.	Hindustan Fertilizer Corpn. Ltd.	-36673
30.	Hindustan Fluorocarbons Ltd.	-188
31.	Hindustan Paper Corp. Ltd.	-24684
32.	Hindustan Photo Films Manufacturing Corpn. Ltd.	-6955
33.	Hindustan Salts Ltd.	-34
34.	Hindustan Shipyard Ltd.	-11025
35.	Hindustan Vegetable Oils Corp. Ltd.	-1025
36.	Hooghly Dock and Port Engineers Ltd.	-925
37.	IlSCO Ujjain Pipe & Foundry Co. Ltd.	-353
38.	India Firebricks & Insulation Co.Ltd.	-192
39.	Indian Additives Ltd.	-666
40.	Indian Drugs & Pharmaceuticals Ltd.	-6965
41.	Indian Iron & Steel Co. Ltd.	-7619
42.	Indian Rare Earths Ltd.	-131
43.	Instrumentation Ltd.	-596
44.	Jessop & Co. Ltd.	-12551
45.	Madras Fertilizers Ltd.	-5849
46.	Mandya National Paper Mills Ltd.	-1653

47.	Manipur State Drugs & Pharmaceutical Ltd.	-12
48.	Mica Trading Corpn. of India Ltd.	-472
49.	Mining & Allied Machinery Corpn.Ltd.	-8716
50.	Nagaland Pulp & Paper Company Ltd.	-2230
51.	National Bicycle Corpn.of India Ltd.	-1270
52.	National Handlooms Dev. Corpn.Ltd.	-29
53.	National Instruments Ltd.	-3107
54.	National Jute Manufactures Corpn. Ltd.	-6173
55.	National Seeds Corpn. Ltd.	-337
56.	National Textiles Corpn. Ltd.	-13
57.	NEPA Ltd.	-2545
58.	North Eastern Regional Agri.Marketing Corpn.Ltd.	-141
59.	NTC(A.Pradesh, Karnataka, Kerala & Mahe) Ltd.	-4142
60.	NTC (Delhi, Punjab & Rajasthan) Ltd.	-3012
61.	NTC (Gujarat) Ltd.	-8238
62.	NTC(Madhya Pradesh) Ltd.	-6747
63.	NTC (Maharashtra North) Ltd.	-7901
64.	NTC (South Maharashtra) Ltd.	-6553
65.	NTC (Tamilnadu & Pondicherry) Ltd.	-538
66.	NTC (Uttar Pradesh) Ltd.	-8862
67.	NTC (West Bengal, Assam, Bihar & Orissa) Ltd.	-10246
68.	Nuclear Power Corpn.of India Ltd.	-12971
69.	Orissa Drugs & Chemicals Ltd.	-68
70.	Paradeep Phosphates Ltd.	-8091
71.	Praga Tools Ltd.	-834
72.	Projects & Development India Ltd.	-1986
73.	Pyrites, Phosphates & Chemicals Ltd.	-1552
74.	Rashtriya Chemicals and Fertilizers Ltd.	-1208
75.	Rashtriya Ispat Nigam Ltd.	-57266
76.	Rehabilitation Industries Corpn. Ltd.	-3989
77.	Reyroll Burn Ltd.	-32
78.	Richardson & Cruddas (1972) Ltd.	-1278
79.	Sambhar Salts Ltd.	-14
80.	Scooters India Ltd.	-10634
81.	Smith Stanistreet & Pharmaceuticals Ltd.	-772
82.	Sponge Iron India Ltd.	-245
83.	State Farms Corpn. of India Ltd.	-176
84.	Tannery & Footwear Corpn. of India Ltd.	-2370
85.	Triveni Structurals Ltd.	-1632
86.	Tyre Corpn. of India Ltd.	-3128
87.	U.P. Drugs & Pharmaceuticals Ltd.	-247
88.	Visvesvarayya Iron & Steel Co. Ltd.	-1821
89.	Weighbird (India) Ltd.	-832
		-434668

*(English)***Electoral Rolls**

*151 SHRI SYED SHAHABUDDIN : Will the PRIME MINISTER be pleased to state :

- State-wise electorate as on January 1, 1995;
- number of identity cards issued to the electors of 1995 rolls, as on September 30, 1995 with the percentage of total number electors, State-wise;
- the estimated target date for the completion of the task, State-wise;